

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/61/2016
NAME OF THE PETITIONER(S) : Shri. T. Sathiah
NAME OF THE RESPONDENT(S) : Kothacheruvu Plantations & Industries Pvt Ltd and 4 Others
UNDER SECTION : 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

01.	S. JAYARAGHAVAN	for Petitioner	
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ORDER

Counsel for Petitioner present and submitted an affidavit along with track delivery report of the notice on the legal heir of the R2. Since the notice has been served, there is no representation on behalf of the legal heir of the R2, the service on legal heir viz., Ms. Vani Prasad is held sufficient and is set *ex parte*. Matter is posted for arguments. Put up on **19.09.2017 at 10.30 A.M.**

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(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)